

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3186
ANSWERED ON 08/08/2023**

PMGSY IN ODISHA

3186. SHRIMATI APARAJITA SARANGI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of roads constructed in Kilometer under Pradhan Mantri Gram Sadak Yojana (PMGSY) during each of the last five years in the State of Odisha;**
- (b) the total funds allocated and utilized by the State of Odisha during the said period;**
- (c) whether the Government has taken any steps to ensure improved road connectivity under PMGSY for most remote and tribal areas in the State of Odisha and if so, the details thereof;**
- (d) whether the Government has any specific provision or scheme within PMGSY to promote road connectivity for agriculture and rural marketing purpose such as transportation of agriculture produce, if so, the details thereof and if not, the reasons therefor;**
- (e) whether the Government has faced any challenges or delays in implementation of the projects under PMGSY in the State of Odisha; and**
- (f) if so, the manner in which the Government is addressing the same?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) The details of road length constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Odisha during last five years, are as under:-

Years	Road Length completed (in km)
2018-19	8,101
2019-20	5,294

2020-21	1,840
2021-22	2,819
2022-23	2,668
Total	20,722

(b) The details of total fund released and utilized by the State of Odisha under PMGSY including Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) during last five years are given as under:-

(Rs. in crore)

Financial Year	Central Fund released	Expenditure incurred (Including state share)
2018-19	2,535.18	3,289.38
2019-20	798.11	2,489.91
2020-21	774.29	1,754.13
2021-22	404.12	1,795.50
2022-23	1,235.88	2,088.94

(c) Government of India, as a part of poverty reduction strategy, launched PMGSY on 25th December, 2000 as a Centrally Sponsored Scheme to assist the States, though Rural Roads are in the State List under the Constitution. The primary objective of PMGSY is to provide connectivity by way of an All-Weather roads. Under PMGSY, habitations with population (census, 2001) of 500+ in plain areas and 250+ in North-East and Himalayan States, Desert areas, Tribal (Schedule V) areas and 88 Selected Tribal and Backward districts (as identified by the Ministry of Home Affairs (MHA) were eligible.

In addition to above to ensure improved road connectivity under PMGSY for most remote and tribal areas, additional relaxation has been given to connect habitations with population 100 to 249 persons in Left Wing Extremism (LWE) affected blocks as identified by the MHA.

Details of habitations sanctioned, completed and balance 250+ and 100-249 are as under:-

Population category (250+)			Population category (100-249) (LWE)		
Sanctioned	Connected	Balance	Sanctioned	Connected	Balance
15,313	15,302	11	1,688	1,678	10

The timeline for completion of PMGSY-I is March 2024.

(d) PMGSY-III was launched in the year 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals. The State Government of Odisha has been allocated target of 9400 km under PMGSY-III, out of which 9375.91 km has been sanctioned.

(e) & (f) While implementing the scheme, challenges like issues of land acquisition, forest clearance, execution and contracting capacity of States, lack of response to tenders, law and order issues, came in the way which impacted the overall progress of the scheme in few locations.

The program is monitored at regular intervals by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings and Pre-Empowered/ Empowered Committee Meetings with the States. In addition to this, special review meetings/ monthly review meetings were also held at the level of Secretary/ Additional Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/Additional Chief Secretaries/Principal Secretaries/ Chief Executive Officer-State Rural Development Agencies (SRRDAs) of the States. Review meetings are also held by the Minister with counterpart State Ministers for expediting decision-making and quality control of the construction. Necessary hand-holding of the States has also been undertaken through workshops, Inter-departmental meetings etc.
